

Annexure-7

| Name of the corporate debtor: Kute Sons Dairys Limited; Date of commencement of CIRP: 15/09/2025; List of creditors as on: 08/10/2025 | | | | | | | | | | | | | | |
|---|---|--------------------|---------------------------|----------------|---------------------------|---|---|------------------------|---|----------------------------|--|------------------------------------|------------------------------|---------|
| List of operational creditors (Government dues) | | | | | | | | | | | | | | |
| Sl. No . | Details claimant | | Details of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim under verification | Amount of claim not admitted | Remarks |
| | Department | Government | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by lien or attachment pending disposal | Whether related party? | % of voting share in CoC, if applicable | | | | | |
| 1 | Deputy Commissioner of State Tax | State Government | 29-09-2025 | 42,21,80,588 | 31,35,40,236 | GST Dues | | NO | 0.00% | | | 10,86,40,352 | | Note 1 |
| 2 | Employee's State Insurance Corporation. | Central Government | 29-Sep-25 | 32,67,555 | 18,90,312 | ESIC Contribution Dues, Interest Dues & Damages | | NO | 0.00% | | | 13,77,743.00 | | Note 2 |
| | | | | 42,54,48,143 | 31,54,30,548 | | | | - | | | 11,00,18,095.00 | - | |

Note - 1 Adjudication order not received. Hence pending for verification

Note 2: Clarifications awaited for demands made after CIRP date; Details to be verified as per books of CD